

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

S. No.	Name & Emp. Code	From	To
1	Sh. Anupam Garg EC:12508675	JA/Asstt. Ahlmad in the court of Ms. Deeksha Sethi, MM-03 (SW), Dwarka Courts	JA/ Ahlmad in the court of Sh. Gopal Singh Chauhan, ADJ-03 (West), THC, Delhi
2	Sh. Sat Pal EC:58478358	JA/ Ahlmad in the court of Sh. Gopal Singh Chauhan, ADJ-03 (West), THC, Delhi	JA in the Record Room (Criminal) (Central), THC, Delhi.
3	Sh. Rajesh Popli EC:13601	JA in Record Room (Criminal) (Central), THC	JA in Office Pool, Admn. Branch (SW), Dwarka Courts.
4	Sh. Ashok Kumar EC:93892127	SJA/Reader in the court of District Judge (Commercial-01) (North-West), Rohini Courts	SJA/Reader in the court of Sh. Pawan Singh Rajawat, ASJ-02 (Central), THC, Delhi.
5	Sh. Hari Mohan Sharma EC:16046224	JA/Reader in the court of Sh. Pawan Singh Rajawat, ASJ-02 (Central), THC, Delhi.	JA/Reader in the court of District Judge (Commercial-01) (North-West), Rohini Courts, Delhi
6	Sh. Ankit Solanki EC:43366524	JJA in the Personal Office of Pr. D&SJ (South-East), Saket Courts, New Delhi. <i>(on diverted capacity from Family Courts establishment)</i>	JJA in the Personal Office of Pr. D&SJ (South), Saket Courts, New Delhi. <i>(on diverted capacity from Family Courts establishment)</i>
7	Ms. Beenu Shukla EC:88652887	JA in Administration Branch-III (South), Saket Courts	JA in Store, Litigation & Vigilance (South-East), Saket Courts, New Delhi.
8	Sh. Kuntal Chatterjee EC:41544167	JA in Store, Litigation & Vigilance (South-East), Saket Courts, New Delhi.	JA in Administration Branch-III (South), Saket Courts
9	Sh. Anil Kumar EC:13415 / 68585892	SJA in Purchase Cell (East), Karkardooma Courts, Delhi	Reader in the court of Sh. Visvesh, MM (NI Act-06) (Central), THC, Delhi.
10	Sh. Umesh Singh EC:31864461	Reader in the court of Sh. Visvesh, MM (NI Act-06) (Central), THC, Delhi.	JA in Office Pool, Admn. Branch (East), Karkardooma Courts, Delhi





S. No.	Name & Emp. Code	From	To
11	Sh. Rupesh Singh EC:36260296	JA in Stationery Branch (East), KKD, Delhi.	JA in Office Pool, Admn. Branch (SW), Dwarka Courts, Delhi.
12	Sh. Manjeet Yadav EC:12212 / 72916356	JA in the Vulnerable Witness Deposition Complex (South-West), Dwarka Courts, Delhi.	JA in Office Pool, Admn. Branch (East), Karkardooma Courts

Note: Transferred officials shall handover the charge of all the Court records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.

(b) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

M 12/10/23.

(Narottam Kaushal)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

78430-490

No.F.97(30-III)/P&T/Admn-II/HQs/2023/

Dated, Delhi the

10 2 OCT 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi.
8. The Dealing Asst., Website Committee, THC 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

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Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi